

OA 25/93

(5)

(9)

1.10.93

Hon. Mr S. Das Gupta AM

Pl 7

None for the applicant,

Sri A. Sthalkar is present on behalf of the respondents. List this case on 15.10.93 for hearing.

W.C.
AM

(10)

15.10.93

Hon. Mr. Maheshwari D.D. J.

On the request of the learned Counsel for the Respondents the case is adjourned as he is ill. List this case on 10.11.93 for hearing before D.B.

File received
to day 18/10/93

W.C.
S.M.

O.R.
C.A. 102 A has been exchanged. (11)
Submitted before noble
court on 10.11.93 for hearing.

10.11.93

Hon R.K. Varma. Vic
Hon V.L. Seth AM.

10.11.93

Not reached.

Adjourned.

O.R.
C.A. 102 A has been exchanged.
Submitted before noble
court on 6.12.93 as mentioned

B.S.
P.S.

10.12.93